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(V) the number of vacancies in each class, grade and category reserved for Scheduled Castes and Scheduled Tribes that were not Riled during the above period:

idi whether the 1 iaison Officer has submitted any upon of his annual inspection; and

((i if so, the details thereof and the action taken thereon?

ITIE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHR] SU MI NAWAZ KHAN): (a) to (e) The information is being collected and will be laid on the I able of House.

Protective Measures against Floods

\TI\. SHRI M. RUTHNASWAMY: Will the Minister of IRRIGATION AND POWER be pleased to stale:

(a) whether any study lias been undertaken by the Water and Power Commission on lite geological and other multifarious aspects of the rivets Kosi. Tcrsia. Brahmaputra with a view to taking protective measures against annual Hoods: and

fb) if s,i. what are the details of the findings?

ill I. DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. S1DDHESHWAR PRASAD): (a) and (b) A comprehensive study

of the flood prone rivers in India was made In the High Level Committee on Moods appointed by the Government of India in 1957. The Centra] Water and Power Commission was represented on this Committee and the studies and Iht SIII.II rial work of the Committee was done by them. The findings of the Committee were laid on the Table ol the House in reply

to I'nstaircd Question No. ss on February 12, 1959.

The Committee had made di tailed studies of the good problem in the various rivet basins of India including the Kosi.

In sij and the Brahmaputra, the characteristics ol I he rivers and their catchments and had made suggestions in regard to the measures that could be taken lor protection against Hoods. They had laid emphasis on the preparation of comprehen sive plans <i| Hoods control foi the various rivers mi the lines Indicated by them after making further studies on the history of floods, their frequency, magnitude river ami (ah hiiienl i haiai leiisiii s etl.

Flood Control $i \ge tng$ a State subji (i. the

responsibility fo) the preparation ol i... prehenslve plans and the implementation of the Hood protection measures is that of the Male Government. The Central Water and rower Commission render technical assistance in this regard at the specific request ol the State Governments.

Foi the preparation of a i.... prehensive plan ol flood control in the Brahmaputra Valley, the Brahmaputra Flood Control Commission has been sel up by the Covciiiincnt of Assam. For the Teesta and other North Beqgal rivers, the North Bengal Mood Control Commission has been sel up by ihe West Bengal Government. These Commissions have taken up the wink oi the preparation of comprehensive plans in which they are assisted by the Board of Consultants ((instituted bv the respective State Governments, I he Central Walei and Power Commission is also represented on these Boards ol Consultants.

In regard lo the kosi. ii has been controlled lo a large extenl lr. ihe protection in. asures already undertaken. Further measures lor dealing with the residual problems are being planned by ihe Bihar Government. The Stale Government can be assisted in this iask by the Ganga Flood Control Commission constituted by the Ministry of Irrigation and Power lor preparing a comprehensive and coordinated plan of Hood control lor ihe Ganga basing which covers a number of States.

Allotment of Wagons to West Bengal for carrying Foodgrains

1225. SHRI SANAT KUMAR RAH \: Will the Minislei of RAILWAYS he pleased m state:

whether it is a hut that owing to insdeqttati transpon facilities, West Bengal could not take delivery of rice from Orissa and wheat from isakhapatnam:

fill the number of wagons demanded by West Bengal Government and number of wagons allotted so far to that

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Government for transhipment of foodgrains?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) The number of indents placed and wagons loaded during August to November 1975 were as indicated below:

	Number o indents placed	of Number of wagons loaded
(i) Rice from to West	m Orissa Bengal 537	513
(ii) Wheat fr khapatna West Ber	am to	388

Damage to Ukai [Ixdio-Elecu ic Power House

1226, SHRI YOGENDRA M <u>\k\VANA</u>: SHRI IISRAHIM KALANIYA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Ukai Hydro-electric Power ttoust it damaged due to water leakage ai the Dkai reservoir;

(In il so, what is the extent of damage to the Ukai dam ami to the powet plain and iis machinery as a result thereof;

: i i \land i u i was the <(luduled time for commissioning of the Hydroelectric project and how long it is delayed due to recent damage; and

id) what an tlie details of the report of the expert learn sent to Ukai by the Central Gdvei hment?

J UK DEPUTY MINISTER IN TDK MINISTRY OF IRRIGATION AND POWER (PRO*. sinnilKSIIWAR PRA-SAD): (a) and (1)1 As a result of wafer leakage through the gale shall the generating unit No. IV. the generating plant and auxiliary equipment of Unit No. 1 got damaged. I lie extenl of damage is being assessed. Then is no damage to I he Dam. (e) The Unit No. 1 which was scheduled he commissioned in January 1974, will now he delayed $l>\$ about three months,

(fd) The Central team that inspected the site has recommended improvements to the gate shaft.

Kosi Project

1227. SHRI M. K. MEHTA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) "Hie cost ol the Kosi Project estimated originally; and

(hi the number ol times the estimated iosi was revised; ilie final tost estimated .old reasons lor the' revision in the cost of the project!

11IK DEPUTY MINISTER IN I III MINISTRY OI IRRIGATION AND POWER (PROF. SIDDIII.SUWAR PRASAD): (a) The Kosi Project was oiiginalh estimated to cosl Ks. #4.76 I Mills.

I he estimate was proposed to be re-, ised In ihe Stale Government four limes. fru| $M \setminus i s e d$ estimate has been sain tioned so far.

The cosi ol ihe Iaiesi revised estimate (1972) is Rs. 111.01 nuns. The main reasons lor revision in the estimated cost of Che Project are:

1. general lise in the cost of materials, land and labour wages over the period;

2. eoiisti inlion ol waiei ionises uplo I USB :additional distributaries from the main canal;

I. extra expenditure on Hood protei lion and anti-erosion measures;

5. in escapable payments io Nepal on account of land acquisition:

(i. construction of additional bridges; and

7. Construction of sib ejector and sitting basin.